

of the Northern Railway, it side-collided with a shunting engine which had to perform shunting on train No. 10 Down Dehradun Express already standing at the station.

As a result of the side-collision two coaches *i.e.* the composite First and Third class through coach from Madras to Varanasi which was third from the Train engine and a Third class coach which was fourth from the Train engine of 48 Dn. Bombay-Varanasi Express. got damaged. According to the latest information available three persons were killed in this accident and another 15 injured of whom 13 were hurt grievously.

Immediately after the accident, the North Eastern Railway's medical van at Varanasi was placed at the site to render medical aid to the injured. After first aid on the spot the injured persons were taken to the North Eastern Railway Divisional Hospital at Varanasi.

The Member, Mechanical, Railway Board and the General Manager, Northern Railway accompanied by the Chief Operating Superintendent have proceeded to the site of the accident. The Divisional Superintendent, Danapur who was at Mughal Sarai, 17 kilometres from Varanasi, and Railway Officers of Varanasi Division stationed at Varanasi rushed to the site to supervise relief and rescue operations.

The Additional Commissioner of Railway Safety Northern Circle is holding an inquiry into this accident on 24-6-71.

12.38 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

“In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Salaries and Allowances of Officers of Parliament (Amendment) Bill, 1971, which was passed by the Lok Sabha at its sitting held on the 16th June, 1971, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no

recommendations to make to the Lok Sabha in regard to the said Bill.”

12.39 hrs.

DEMANDS FOR GRANTS, 1971-72—Contd.

Ministry of Home Affairs—Contd.

MR. SPEAKER : We will now resume further discussion and voting on the Demands for Grants under the control of the Ministry of Home Affairs.

SHRI S. M. BANERJEE (Kanpur) : May I make a submission, Sir? Day before yesterday, after 3 O' Clock, we submitted our cut motions to the Demands for Grants of the Ministry of Home Affairs. We did not expect that the discussion on these Demands would come up yesterday. We sent our cut motions day before yesterday. We could not move yesterday...

MR. SPEAKER : The date was already fixed.

SHRI S. M. BANERJEE : We did not expect that the Demands would come up yesterday...

SHRI ATAL BIHARI VAJPAYEE (Gwalior) : They may be allowed.

MR. SPEAKER : The Demands were taken up yesterday.

SHRI S. M. BANERJEE : The cut motions that we sent day before yesterday were not circulated. How could I move them?

It was not circulated. Day before I moved. It was not circulated yesterday. It was not circulated even to-day.

MR. SPEAKER : The Demands have already been moved. The Member was on his legs. How can I do it now? Mr. S. V. Savant to continue.

SHRI SHANKARRAO SAVANT (Kolaba) : Mr. Speaker, Sir, as I said yesterday, I rise to support the Demands of the Ministry of Home Affairs.